

- 2 -

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1505/98

New Delhi this the 11th day of August, 1998.

Hon'ble Shri T.N. Bhat, Member (J)
Hon'ble Shri S.P. Biswas, Member (A)

Shri Kuldeep Singh,
S/o Sh. Satyabir Singh,
R/o Vill. Issapur,
P.S. Jafarpur,
South-West District,
Delhi.

..... Applicant

(through Sh. Sama Singh, advocate)

versus

1. Commissioner of Police,
Delhi Police Headquarters,
MSO Building, I.P. Estate,
New Delhi.

2. Addl. Commissioner of Police,
Delhi Police Headquarters,
MSO Building, I.P. Estate,
New Delhi.

3. Dy. Commissioner of Police,
II Bn., Delhi Armed Police,
New Police Lines, Kingsway
Camp, Delhi-9.

..... Respondents

ORDER (ORAL)

Hon'ble Sh. T.N. Bhat, Member (J)

Heard the learned counsel for the applicant.

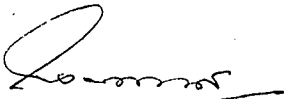
2. This original application has been filed by a candidate for recruitment as Constable in Delhi Police seeking directions to respondents to allow him to appear in the written examination scheduled to be held on 12.8.98 and later, as soon as the applicant becomes physically fit for undergoing the endurance test to allow him to participate in that test. Admittedly, a person is called to the written test only after he qualifies in the endurance test. However, the


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applicant's case is that he was injured in an accident for which the respondents themselves were to be blamed as they had not taken proper precautions in respect of a wall. There is no legal basis for the relief claimed by the applicant as he has admittedly not passed the endurance test. The mere fact that the applicant's application has been entertained by the respondents could not be a sufficient ground to allow the prayer made by the applicant.

3. We further notice that the applicant has made some representations and without waiting for any reply he has rushed to the Tribunal. He should wait for the reply from the respondents to his representations.

4. For the foregoing reasons, we find no ground to issue notice to the respondents. The O.A. is accordingly dismissed in limine.


 (S.P. Biswas)
 Member(A)


 (T.N. Bhat)
 Member(J)
 11.8.98

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